

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 311**  
IA-609/2024  
In  
IB-276(ND)2021

**IN THE MATTER OF:**

Union Bank of India through

**Vs**

Mr. Sanjay Dhingra

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1)**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli,  
Ms. Jasleen Singh Sandha (Adv.)

For the Respondent : Mr/Ms. Udit Singh, Advocate.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-609/2024:-**

On the request made by Mr. Abhishek Anand, Learned Counsel appearing for the Resolution Professional, the matter is adjourned.

List the matter on **17.05.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**